

## SECTION XI

S U P R E M E                      C O U R T     O F                      I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).1084/2011

M/S. SAYA TRADERS

Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)  
(With prayer for interim relief and office report)

Date: 23/02/2012      This Petition was called on for hearing today.

For Petitioner(s)

Mr. Gaurav Agarwal, Adv.  
Mr. Jatin Zaveri, Adv.

For Respondent(s)

Mr. Upendra Mishra, Adv.  
Mr. Gunnam Venkateswara Rao, Adv.

UPON hearing counsel the Court made the following  
O R D E R

As last chance, counter affidavit is to be filed on record on or before 9.4.2012.

List thereafter before the Hon'ble Court, as per rules, without waiting for counter affidavit and any formal order to that effect from this court.

(S.G. SHAH)  
REGISTRAR

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